## **National Company Law Tribunal**

## Allahabad Bench

CP NO.32/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017

NAME OF THE COMPANY: M/S Carpo Electronics Limited & Bakers Agrifoods Private Limited

SECTION OF THE COMPANIES ACT: U/S 391 to 394 of Companies Act,1956

SI. NO. Name Designation Representation Signature

1. MR Ragic OC AND ROLL IN 217

2.

## Order dated 15,02.2017 CP No.32/2016 M/s Carpo Electronics Limited & Bakers Agrifoods Private Limited

The present case is received from the Hon'ble Allahabad High Court as transferred under Section 434 (1) of the Companies Act, 2013.

Today there is no representation from the company petitioner (Transferor or Transferee Company) The Ld. Official Liquidator is present and he brings to our notice that the report of the OL has already been filed in the present case.

Since it is a transferred matter, the Registry is directed to issue fresh notice to all the concerned parties. The matter be listed on 2<sup>nd</sup> March, 2017.

SH. H.P. CHATURVEDI (Judicial Member)